BEFORE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 562 OF 2024

IN THE MATTER OF:
ANSHUMAN UPADHYAY

..... APPLICANT

VERSUS

STATE OF U.P.

..... RESPONDENT

INDEX

Sl. No.	Particulars	Page Nos.
1.	Affidavit on behalf of U.P. Pollution Control Board in compliance of order dated 26.09.2024.	1 – 3
2.	**ANNEXURE-1** True copy of the order dated 05.11.2024.	4
3.	**ANNEXURE-2** True copy of Inspection report dated 04.11.2024.	5
4.	**ANNEXURE-3** A datewise charge from 18.10.2024 to 31.10.2024 regarding the processing of waste.	6
5.	**ANNEXURE-4** Photographs taken at the time of inspection.	7 – 10

FILED BY:

NEW DELHI

DATED: 06.11.2024

(PRADEEP MISRA & DALEEP DHYANI)
Counsel for U.P. Pollution Control Board,
138, New Lawyers' Chamber,
Supreme Court of India,
New Delhi-110 001
Mob. 9810252518
Email: pradeepmisra@yahoo.com

BEFORE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 562 OF 2024

IN THE MATTER OF:
ANSHUMAN UPADHYAY ..... APPLICANT

VERSUS

STATE OF U.P. ..... RESPONDENT

AFFIDAVIT ON BEHALF OF U.P. POLLUTION CONTROL BOARD IN COMPLIANCE OF ORDER DATED 26.09.2024

I, Deo Kumar Gupta, S/o. Shri B.P. Gupta, aged about 56 years, Regional Officer, U.P. Pollution Control Board, Greater NOIDA, U.P. at present at New Delhi do hereby solemnly affirm and state as follows:

1. That I in the abovenoted capacity am well conversant with the facts of the present case and have been authorized by the U.P. Pollution Control Board to file the present affidavit on its behalf.

2. That the abovenoted Application came up for hearing on 26.09.2024 when this Hon'ble Tribunal directed the U.P. Pollution Control Board to finalize the proceedings with respect to Environmental Compensation of Rs. 29 lakhs on Respondent No. 3. The relevant portion of the said order is as follows:

> "6. UPPCB has filed its response stating that show cause notice has already been issued to respondent

3 on 12.09.2024 proposing to impose Environmental Compensation for the period of 01.04.2020 to 29.09.2021 and 29.09.2023 to 07.09.2024 for Rs. 29 lakhs and respondent 3 has been given opportunity to file its response and further proceedings are pending.

7. Respondent 2 shall finalize above proceedings and submit final order by the next date.

8. List on 08.11.2024."

3. That in compliance of the said order the proceedings for imposition of Environmental Compensation were finalized and vide order dated 05.11.2024 Environmental Compensation of Rs. 29 lakhs has been imposed on Respondent No. 3. True copy of the said order dated 05.11.2024 is being enclosed herewith and marked as **Annexue-1**.

4. That the Regional Office of U.P. Pollution Control Board also inspected MSW site, Ratnawali on 04.11.2024 and the inspection report is being enclosed herewith and marked as **Annexure-2**.

5. That as per the record submitted by Bhumi Green Energy, the operating agency of Respondent No. 3, total 10185 MT waste has been processed. A datewise charge from 18.10.2024 to 31.10.2024 regarding the processing of waste is being enclosed herewith and marked as **Annexure-3.**

6. That the photographs taken at the time of inspection are being enclosed herewith and marked as **Annexure-4**.

The above report is being submitted for kind consideration of this Hon'ble Tribunal.

05.11.24
DEPONENT

VERIFICATION:

I, the abovenamed deponent do hereby verify that the contents of above affidavit are true to my knowledge derived from official record. No part of the same is false and nothing material has been concealed therefrom.

VERIFIED ON THIS THE 05TH DAY OF NOVEMBER, 2024 AT NEW DELHI.

05.11.24
DEPONENT

ATTESTED
05.11.24
DIPANKAR DAS
ADVOCATE
NOTARY PUBLIC
REGD. NO. 916
GOVT. OF INDIA
LAWYERS CHAMBER
SUPREME COURT OF INDIA
NEW DELHI

ANNEXURE-1

उ0 प्र0 प्रदूषण नियंत्रण बोर्ड,

टी0सी0–12 वी, विभूति खण्ड,
गोमती नगर, लखनऊ

पत्रांक : H1940 /सी–1/एनजीटी–273/पर्या0क्षति0/2024 दिनांक : 5-11-24 पंजीकृत

वरिष्ठ प्रबन्धक(स्वास्थ्य),
ग्रेटर नोएडा औद्योगिक विकास प्राधिकरण,.
प्लाट नम्बर–01, नॉलेज पार्क–4
ग्रेटर नोएडा, गौतमबुद्ध नगर।
मो0 नं0–8840083230

कृपया मा0 राष्ट्रीय हरित अधिकरण में योजित ओ0ए0 सं0–562/2024 अंशुमन उपाध्याय बनाम उ0प्र0 राज्य व अन्य में पारित आदेश दिनांक–26.09.2024 के अनुपालन में जारी राज्य बोर्ड के पत्र संख्या–एच17194/सी–1/एन0जी0टी0–273/पर्या0क्षति0–का0ब0नो0 /2024 दिनॉक–12.09.2024 का अवलोकन करने का कष्ट करें। उक्त पत्र के माध्यम से बोर्ड द्वारा ग्रेटर नोएडा औद्योगिक विकास प्राधिकरण के विरूद्ध रूपया–29,00,000/– (रूपया उनतीस लाख मात्र) की पर्यावरणीय क्षतिपूर्ति अधिरोपित करने हेतु कारण बताओ नोटिस जारी किया गया था उक्त संबंध में बोर्ड के क्षेत्रीय कार्यालय, ग्रेटर नोएडा के अधिकारियों द्वारा साईट का नवीनतम निरीक्षण दिनांक–28.10.2024 में किया गया। अभिलेखों के अनुसार ग्रेटर नोएडा औद्योगिक विकास प्राधिकरण से जनित ठोस अपशिष्ट एवं लीगेसी अपशिष्ट के निस्ताण का प्रकरण मा0 उच्चतम न्यायालय में योजित रिट पिटीशन 13029/1985 एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया व अन्य मे आच्छादित हैं। निरीक्षण के दौरान लीगेसी वेस्ट की प्रोसेसिंग का कार्य संचालित पाया गया। डम्प साईट के आस–पास टैंकर के माध्यम से जल छिड़काव किया जाता पाया गया, डम्प साईट के बाउण्ड्री पर ग्रीन नेट लगाये जाने हेतु खम्भे लगाने का कार्य प्रगति पर पाया गया। तत्कम में क्षेत्रीय अधिकारी, ग्रेटर नोएडा द्वारा ग्रेटर नोएडा औद्योगिक विकास प्राधिकरण के अस्थायी नगरीय ठोस अपशिष्ट साईट, लखनावली पर भण्डारित ठोस अपशिष्ट के निस्तारण न किये जाने के दृष्टिगत् बोर्ड द्वारा रूपया–29,00,000/– (रूपया उनतीस लाख मात्र) की पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने हेतु जारी कारण बताओ नोटिस दिनांक–12.09.2024 की पुष्टि किये जाने की संस्तुति की गयी है।

अतः क्षेत्रीय अधिकारी, ग्रेटर नोएडा की आख्या एवम् संस्तुति दिनॉक–28.10.2024 तथा उक्त पर सक्षम अधिकारी से प्राप्त अनुमोदनोपरान्त औद्योगिक विकास प्राधिकरण के अस्थायी नगरीय ठोस अपशिष्ट साईट, लखनावली पर भण्डारित ठोस अपशिष्ट के निस्तारण न किये जाने के दृष्टिगत् रूपया–29,00,000/– (रूपया उनतीस लाख मात्र) की पर्यावरणीय क्षतिपूर्ति अधिरोपित की जाती है एवम् प्राधिकरण को निर्देशित किया जाता है कि अधिरोपित पर्यावरणीय क्षतिपूर्ति रूपया–29,00,000/– को Payment gateway (URL:https://erp.eshiksa.net/DirectFeesv3/UPPCB) के माध्यम से Dedicated Account में जमा करना सुनिश्चित करें। Payment gateway के Homepage के dropdown में निम्नलिखित विशिष्ट सूचना का चयन करें :–

1- Nature of Pollution/ प्रदूषण की प्रकृति	Water Pollution
2- Regional Offices / क्षेत्रीय कार्यालय	Greater Noida
3- EC Imposed In Compliance/ अनुपालन में ईसी लगाया गया	UPPCB

उपरोक्त निर्देशों के अनुपालन में विलम्बतम् 15 कार्यदिवस के अन्दर अधिरोपित पर्यावरणीय क्षतिपूर्ति जमा करना सुनिश्चित करें तथा उक्त का साक्ष्य उ0प्र0प्रदूषण नियंत्रण बोर्ड, ग्रेटर नोएडा तथा बोर्ड मुख्यालय को प्रेषित करना सुनिश्चित करें अन्यथा की दशा में इकाई के विरूद्ध नियमानुसार अग्रिम कार्यवाही की जायेगी।

सक्षम अधिकारी की अनुमति से निर्गत।

मुख्य पर्यावरण अधिकारी, वृत्त–1

प्रतिलिपि : निम्नलिखित को सूचनार्थ एवम् आवश्यक कार्यवाही हेतु प्रेषित :–

1. जिलाधिकारी, गौतमबुद्ध नगर ।
2. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, ग्रेटर नोएडा को सूचनार्थ एवम् आवश्यक कार्यवाही हेतु प्रेषित।

मुख्य पर्यावरण अधिकारी, वृत्त–1

टी0सी0–12वी, विभूति खण्ड
गोमती नगर, लखनऊ–226010
दूरभाष: 2720831, 2720828, 2720691, 2720681
ई–मेल : info@uppcb.com

TC-12V, Vibhuti Khand,
Gomti Nagar, Lucknow-226010
Phone : 2720831, 2720828, 2720691, 2720681
E-mail : info@uppcb.com

ANNEXURE-2

Inspection report /present status of temporary legacy/MSW site, Lakhnawali, Greater Noida, Gautambuddh Nagar.

In compliance of order passed by Hon'ble National Green Tribunal on 26.09.2024 in O.A. No. 562/2024 in the matter of Anshuman Upadhyay V/s State of U.P, inspection of the temporary legacy/MSW site, Lakhnawali was carried out on dt. 04.11.2024 in presence of shri Vivek Pandey, AGM, M/s Bhoomi Green Energy. Report is as follows:-

I. Site inspection was carried out on dated 04.11.2024. It was found that operation of processing plant of legacy waste is operational from 18 October, 2024.

II. M/s Bhoomi Green Energy has submitted summary of processing of legacy waste of month of October, 2024, copy of summary is enclosed.

III. As per summary provided by implementing agency (From 18.10.2024 to 31.10.2024), details as follows:-

Legacy Waste received (MT)	Legacy waste processed (MT)	RDF (MT)	Bio soil (MT)	C&D (MT)	Moisture (Approx 20%)
10485.47	10185.00	2037	5296	815	2037

IV. It was found that water sprinkling and culturing at windrows is being done to void dust and foul smell.

V. It was found that installation of iron pillar is under progress along the road side of site for hanging green net.

VI. Photographs taken during inspection are enclosed.

Inspection report is being submitted for necessary action please.

05/11/24
(Ranjeet Singh)
Assistant Environmental Engineer

05.11.24
(D.K. Gupta)
Regional Officer

ANNEXURE-3

BHUMI GREEN ENERGY

BHUMI GREEN ENERGY

Near CRPF Camp Lakhnawali Village Behind CNG Petrol Pump Gretor Noida 201306

Process & Dispatch Report

DATE	MSW Trip	LEGACY MSW RECEIVE	Processed	Moisture	PRODUCTION			DISPATCH/DISPOSAL		
					C&D	Biosoil	PRODUCTION RDF	C&D	Biosoil	RDF
18-10-2024	21	264.54	180.00	36.00	14.40	93.60	36.00	0.00	0.00	0.00
19-10-2024	18	228.74	300.00	60.00	24.00	156.00	60.00	0.00	0.00	0.00
20-10-2024	21	264.61	240.00	48.00	19.20	124.80	48.00	0.00	0.00	35.37
21-10-2024	48	719.57	540.00	108.00	43.20	280.80	108.00	0.00	183.14	109.75
22-10-2024	58	938.68	620.00	124.00	49.60	322.40	124.00	0.00	68.40	72.13
23-10-2024	47	768.99	680.00	136.00	54.40	353.60	136.00	0.00	99.12	0.00
24-10-2024	57	901.75	590.00	118.00	47.20	306.80	118.00	0.00	123.89	244.67
25-10-2024	52	793.35	520.00	104.00	41.60	270.40	104.00	0.00	64.85	156.80
26-10-2024	57	918.17	610.00	122.00	48.80	317.20	122.00	0.00	123.33	200.66
27-10-2024	56	1022.20	920.00	184.00	73.60	478.40	184.00	0.00	0.00	267.43
28-10-2024	64	1259.12	1480.00	296.00	118.40	769.60	296.00	0.00	491.74	270.04
29-10-2024	41	645.34	1520.00	304.00	121.60	790.40	304.00	0.00	365.47	228.43
30-10-2024	58	1014.97	1115.00	223.00	89.20	579.80	223.00	0.00	531.26	302.26
31-10-2024	40	745.44	870.00	174.00	69.60	452.40	174.00	0.00	0.00	99.75
Total-	**638**	**10485.47**	**10185.00**	**2037**	**815**	**5296**	**2037**	**0**	**2051.20**	**1987.29**

BHUMI GREEN ENERGY Greater Noida

04/11/2024

Pandey (G.M)

ANNEXURE-4

Photographs taken during site inspection of Lakhnawali MSW site

Tromel

Legacy waste lifting

Latitude: 28.522877
Longitude: 77.460578
Elevation: 201.13±4 m
Accuracy: 5.1 m
Time: 04-11-2024 15:05
Powered by NoteCam

Latitude: 28.522916
Longitude: 77.460418
Elevation: 220.28±15 m
Accuracy: 6.9 m
Time: 04-11-2024 15:04
Powered by NoteCam

Bio soil

RDF

Green Net

218

Original Application No. 562/2024 Anshuman Upadhyay Versus State of U.P & ORS

From: Pradeep Misra (pradeepmisra@yahoo.com)

To: anshumandeep.24@gmail.com

Date: Wednesday, November 6, 2024 at 03:41 PM GMT+5:30

Sir,

Please find attached the Document

With Regards,

(PRADEEP MISRA)

Anshuman Upadhyay.pdf
1.6MB